

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36
TCP 110/2013

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **DARAYUS H. CHHAPKHANWALA V/s**
IRIS ENERGY PVT LTD

Under Section 397-398 of the Companies Act, 2013

ORDER

1. Adv. Punit Damodar for the Petitioner is present and Adv. Anuj Pande for the Respondent is also present.
2. Ld. Counsel for the Respondent seeks time to file reply to the amended copy of the petition served by the Petitioner.
3. The Counsel for the Respondent shall be at liberty to place on record the reply to the amended petition.
4. List this matter on **26.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/